

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 36 of 2016 &
I.A. No. 91 of 2016**

Dated: 23rd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter:

Talwandi Sabo Power Ltd.

....Appellant (s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

....Respondent (s)

Counsel for the Appellant(s)

:

Mr. Vishal Anand

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan

ORDER

(MENTIONED IN THE COURT)

As agreed by learned counsel for the parties, list the matter
on **10th & 12th April, 2017** instead of 1st & 2nd March, 2017.

**(I.J. Kapoor)
Technical Member**
ts/kt

**(Justice Ranjana P. Desai)
Chairperson**